

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 13662 of 2013-SM

(ARISING OUT OF OIA-RJT-EXCUS-000-APP-314-316-13-14 DATED- 30.07.2013 PASSED BY COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX-RAJKOT(APPEAL))

SANGHI INDUSTRIES Ltd

(CEMENT DIVISION) CLINKER UNIT-
SANGHIPURAM, P.O. MOTIBER, TALUKA- ABDASA,
KUTCHH-GUJARAT

.....Appellant

VERSUS

C.C.E. & S.T.-RAJKOT

CENTRAL EXCISE BHAVAN,
RACE COURSE RING ROAD...INCOME TAX OFFICE,
RAJKOT, GUJARAT-360001

.....Respondent

APPEARANCE:

Shri. R. Subramanya, Advocate for the Appellant

Shri. Prakash Kumar Singh, Superintendent (Authorised Representative) for
the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA

DATE OF HEARING : 31.03.2023
DATE OF DECISION: 31.03.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 13661 of 2013.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Neha